

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong ____ November, 2016.

No. HCM. II/123/2015/_____. The High Court of Meghalaya is pleased to declare the following days to be observed as holidays during the year 2017 in respect of all Subordinate Civil Courts.

New Year's Day	1 st January	Sunday	1 day
Winter Vacations	2 nd January to 25 th January	Monday to Wednesday	24 days
Republic Day	26 th January	Thursday	1 day
Maha Shivaratri	24 th February	Friday	1 day
Dol Jatra (Holi)	13 th March	Monday	1 day
Shad Suk Mynsiem	<i>Date to be notified</i>	-	1 day
Good Friday/Dr. Ambedkar's Birthday	14 th April	Friday	1 day
Buddha Purnima	10 th May	Wednesday	1 day
Id-Ul-Fitr	26 th June	Monday	1 day
U Tirot Singh Day	17 th July	Monday	1 day
Behdiengkhlam	<i>Date to be notified</i>	-	1 day
Independence Day/Janmashtami	15 th August	Tuesday	1 day
Id-Ul-Zuha	2 nd September	Saturday	1 day
Unitarian Day	18 th September	Monday	1 day
Dussehra	30 th September	Saturday	1 day
Muharram	1 st October	Sunday	1 day
Mahatma Gandhi's Birthday	2 nd October	Monday	1 day
Deepawali Holidays	19 th October to 20 th October	Thursday & Friday	2 days
Guru Nanak's Birthday	4 th November	Saturday	1 day
Seng Kut Snem	23 rd November	Thursday	1 day
Nongkrem Dance	<i>Date to be notified</i>	-	1 day
Wangala Festival	<i>Date to be notified</i>	-	1 day
Milad-un-Nabi	2 nd December	Saturday	1 day
Pa Togen N Sangma	12 th December	Tuesday	1 day
Death Anniversary of U Soso Tham	18 th December	Monday	1 day
Christmas Holidays	21 st December to 27 th December	Thursday to Wednesday	7 days
U Kiang Nongbah Day	30 th December	Saturday	1 day

NOTE:-

- i) Winter Vacation from 02.01.2017 to 25.01.2017.

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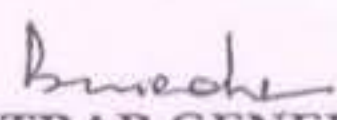
- ii) In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- iii) If any of the festival does not fall on the Holiday notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo No. HCM. II/123/2015/ 4425A Dated, Shillong 15th November, 2016

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
7. The Advocate General, Meghalaya, Shillong.
8. The District & Sessions Judge, Shillong/Jowai/ Nongpoh/ Nongstoin/Tura/Williamnagar.
9. The President/Secretary, High Court Bar Association, Shillong.
10. The President/Secretary, Shillong Bar Association, Shillong.
11. The Registrar, High Court of Meghalaya, Shillong.
12. The Joint Registrar, High Court of Meghalaya, Shillong.
13. The Registrar (Administration), High Court of Meghalaya, Shillong.
14. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
15. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
16. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
17. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
18. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
19. The Chief Librarian, High Court of Meghalaya, Shillong.
20. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
21. The Public Relations Officer, High Court of Meghalaya, Shillong.
22. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
23. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
24. Notice Board.
25. Office file


REGISTRAR GENERAL